## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 85/9/HDB/2018
NAME OF THE COMPANY	Aliens Developers (p) Ltd
NAME OF THE PETITIONER(S)	Mohan Kumar Dalai & Another
NAME OF THE RESPONDENT(S)	Aliens Developers (p) Ltd
UNDER SECTION	Sec 9 Of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apparas	Coursel	9866709054	lung
AV Lama Rao	Coursel	8019564704	Olek

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.

Member (T)

Member (J)